

prescribed to ensure proper utilisation of these funds; and

(d) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) No, Sir.

(b) to (d). Do not arise.

World Bank Aid to Uttar Pradesh

8424: SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the names of various projects of Uttar Pradesh which are pending with the World Bank for financial assistance and since when these projects are pending;

(b) whether Government have held talks with World Bank for getting approval of financial assistance for these projects; and

(c) if so, the time by which these projects are likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) to (c). A multi-State Technician Education Project, covering 8 States including Uttar Pradesh, has been negotiated with and approved by the Board of the World Bank on 1.5.1990 for an assistance of \$ 260.00 million. The project will be operative

on signing of the Agreement.

Also, a multi-State project, namely Integrated Horticulture Development Project for North-West Hill Region, in which Uttar Pradesh is also a participating State, is being pursued for World Bank assistance. The clearance of the project would depend upon the status of project preparation and processing.

[English]

Collections from Direct Taxes Etc.

8425. SHRI KALP NATH RAI: Will the Minister of FINANCE be pleased to state:

(a) the total collections from Direct Taxes like Excise and Customs duties, Income tax etc. during the last three years, year-wise;

(b) how much of the above was realised from Income tax during that period; and

(c) the percentage of tax realised from the salaried class to the total tax realized, year-wise during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) and (b). The total collections under principal heads of taxation for the last three years are as follows:

	1986-87 (Accounts)	1987-88 (Accounts)	(Rs. in crores) 1988-89 (Accounts)
Corporation Tax	3160	3433	4407
Income Tax	2879	3192	4237
Customs	11475	13702	15805